

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1814  
(To be answered on the 28<sup>th</sup> December 2017)**

**Expansion of Airports**

1814. **SHRI J.C. DIVAKAR REDDY  
SHRI Y.S. AVINASH REDDY  
SHRIMATI KOTHAPALLI GEETHA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानतल मंत्री**

**be pleased to state:-**

- (a) whether the Government has accorded its approval for expansion of Vijayawada airport runway and if so, the details thereof;
- (b) the time by which the expansion work would be completed and estimated period of completion;
- (c) whether a Central Team/ Delegation visited Gannavaram airport in Vijayawada, Krishna District, Andhra Pradesh recently and if so, the details thereof and the purpose of the visit;
- (d) whether despite being given international status to Gannavaram airport, the flight services have not yet started from this airport, if so, the details thereof and the reasons therefor; and
- (e) the present status of sanctions given by Union Government to this airport with regard to customs and immigration services?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानतल मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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**(a) & (b): Yes, Madam. Airports Authority of India (AAI) has taken action for expansion of Vijayawada Airport runway from existing 2286m to 3360m with the projected date of completion (PDC) in December, 2018.**

**(c): Yes, Madam. A Central team lead by Immigration Director from Ministry of Home Affairs visited Vijayawada Airport on 17th November, 2017 to assess the infrastructure facilities for immigration and customs.**

**(d): Indian carriers are free to mount services from any point in India to foreign destinations as per the respective bilateral air service agreements. However, actual operations are always guided by traffic demands and commercial judgement of airlines.**

**(e): Notification declaring Vijayawada Airport as International Check-Point has been issued on 11th December, 2017 and the Immigration and Customs Departments have initiated action for training and deploying manpower and installation of requisite equipments.**

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